NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/1/2015

NAME OF THE TRANSFEROR

: UNION OF INDIA

NAME OF THE TRANSFERRE

: FINANCIAL TECHNOLOGIES INDIA PVT LTD

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

Anviroll Pandian

Sr. Advoiato for Resp 9, 18822

Novuddin Shiller

Advocate for Resp. No. 1

Mohiti Adveni

Advocati for keep Mis

Abhi Shek Kalı

Arvind hakhawat

Shashauk Trivedi

Kauthelle Henon Legal

Advocates for Resp29

1. RAJ KUMAR

RANDANP 6

ASSOCIATION (SMAF71)

Vinod Chrar

Svinuasan

B. Dhanara

Counted for Bank,

Con Rets-Asst ASG



ORDER

Counsel for the Petitioner present. Counsel for R9, R18 and R22 submitted the arguments. Counsel for R29 prayed for time to make submissions. At request, time is enlarged. Put up on **23.11.2017 at 10.30 A.M.**

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)